NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2014

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Akula Gauri Shankar

V/s.

M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act, 1956.

S. No. NAME DESIGNATION 1 Zudin Behakulin Aluh 2 Gandhel Kaikal Adul SIGNATURE

Common Order CP No.45/111A/ CLB/MB//MAH/2011 CP No. 46/634A/CLB/MB/MAH/2014

Petitioner Counsel is absent but he has sent a letter for an adjournment. As the time for hearing is extended with an observation that parties are not supposed to send letters for adjournment, if the Counsel is not in a position to argue the matter, the parties should come and seek adjournment before this Bench.

List this matter for hearing on 23.1.2017.

sd/-B.S.V. PRAKÁSH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)